

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.11.2022 (TUESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 846 of 2022	G.L. Shoes Vs. Action Udhog Pvt. Ltd.	Nitin Kumar Kaushik	
2.	Comp. App. (AT) (Ins) No. 1016 of 2022 (With Defects)	Vishal Agarwal Erstwhile Director of Gagan I-Land Township Pvt. Ltd. Vs. ICICI Prudential Real Estate AIF-I	Geeta Lundwani	Manish Paliwal Vikas Kumar-R2
3.	Comp. App. (AT) (Ins) No. 1277 of 2022 & I.A. No. 3934, 3894 of 2022 (With Defects)	The State, Government of NCT of Delhi Through Commissioner Department of Trade & Taxes Vs. Krishna Chamadia Resolution Professional of Ricoh India Ltd. & Ors.	M.L. Garg	
4.	Comp. App. (AT) (Ins) No. 1279 of 2022	VA Realcon Private Ltd. Vs. Avail Holding Ltd.	Mohd Nazim Khan	
5.	Comp. App. (AT) (Ins) No. 1288 of 2022 (With Defects)	Smt. Pooja Deora & Anr. Vs. Rajeev Sharma and Ors.	Himanshu Satija	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 461 of 2022	South Delhi Municipal Corporation Vs. MEP Infrastructure Developers Ltd.	Sanjay Vashisiitha	Rohit Gupta Deepak Deshmukh Rajiv Sr. Divedi
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7.	Comp. App. (AT) (Ins) No. 197 of 2022	Drive India Enterprise Solutions Ltd. Through Its Authorized Representative Vs. Essline Engineers and Consultants Pvt. Ltd.	Shilpa Chohan	Siddharth Dutta Gunjan Malhotra
8.	Comp. App. (AT) (Ins) No. 543 of 2022	Nishit Patel Vs. Manjulaben Mahdulal Karelia & Anr.	Sanya Kumar	Nausher Kohli Rishabh Danuka-R1 Shikhil Suri-R2
9.	Comp. App. (AT) (Ins) No. 598 of 2022	Anil Agarwal (Ex-Director) Balaji Paper & Newsprint Pvt. Ltd. Vs. Jai Kishor Gupta Proprietor Of Lalta Prasad Shaw & Co. & Anr.	Pratiksha Sharma	Shiv S. Banerjee Arijita Ghosh-R1 Bijay Murmuria-R2
10.	Comp. App. (AT) (Ins) No. 746 of 2022	Sugan Choudhary Vs. Arun Enterprises & Anr.	Ashutosh Kumar	Iswar Mohapatra-R2 Gautam Singh-R1
11.	Comp. App. (AT) (Ins) No. 752 of 2022	Syndicate Steel Trader Vs. Vijay Kumar Gupta & Ors. With	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Anoop Prakash Awasthi-R3
12.	Comp. App. (AT) (Ins) No. 756 of 2022	Syndicate Steel Trader Vs. Wallrock Infracore Pvt. Ltd. & Anr. With	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Awasthi-R3
13.	Comp. App. (AT) (Ins) No. 766 of 2022	Anjni Steels Vs. Wall Rock Infracore Pvt. Ltd. & Ors. With	Abhishek Anand	Rakesh Kumar Preeti Kashyap
14.	Comp. App. (AT) (Ins) No. 1079 of 2022 & I.A. No. 3170 & 3110 of 2022 (With Defects)	Laxmi Steel Vs. Vijay Kumar Gupta & Anr.	Mrinal H. Vardhan	Rakesh Kumar Lav Dhawan-R1 Anurag Bhatt Lokesh Pathak-R2
15.	Comp. App. (AT) (Ins) No. 840 of 2022	Jaidev Laxmidas Panchmatia Vs. Fanendra H Munot & Anr.	Anubhav Mehrotra	Kunal Chheda
16.	Comp. App. (AT) (Ins) No. 902 of 2022	Betoking Ltd. Vs. Eden Real Estate Pvt. Ltd.	Rishi Bhatnagar	S.K.Singhi

17.	Comp. App. (AT) (Ins) No. 917 of 2022	Randhir Singh Tomar & Ors. Vs. Sunil Kumar Aggarwal Liquidator/ Erstwhile Resolution Professional	Ishita	Vinod Kr. Chaurasia
18.	Comp. App. (AT) (Ins) No. 936 of 2022	Ram Bhaj Jain & Anr. Vs. Tarun Batra & Anr.	SP Singh Chawla	Sumesh Dhavan Vatsala Kak
19.	Comp. App. (AT) (Ins) No. 948 of 2022	Jumbo Chemical and Allied Industries Pvt. Ltd. Vs. Arjun Industries Ltd.	Abhishek Anand	
20.	Comp. App. (AT) (Ins) No. 976 of 2022	Rajeev Srivastva Vs. Ahluwalia Contracts (India) Ltd. & Ors.	Ankur Goel	Mritunjay K. Singh Mudit Ruhella-R1 Kavindra Solanki Nitin Kumar-R2
21.	Comp. App. (AT) (Ins) No. 1214 of 2022	Destinos India Gurus Pvt. Ltd. Vs. KTC India Pvt.Ltd.	Amit Agrawal	Amit Gupta Harisankar Mohapatra

02:00 PM

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 1168 of 2022	Gaurav Mittal Promoter, Suspended Director & Shareholder Vs. CHD Developers Ltd. & Ors. With	R.K Mishra	Abhishek Anand Mohak Sharma-R2 Swasthi Verma Nayan Dubey Sandeep
23.	Comp. App. (AT) (Ins) No. 1181 of 2022	Gaurav Mittal Vs. CHD Developers Ltd. & Ors.	R.K. Mishra	Sandeep Monish

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By order of Hon'ble Chairperson
-sd/-
Registrar